# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 4393 TO BE ANSWERED ON 12<sup>TH</sup> AUGUST, 2016

## PROCUREMENT OF MEDICINE BY CGHS

#### 4393. DR. C. GOPALAKRISHNAN:

### Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that Central Government Health Scheme (CGHS) procure only the medicines that have a short period of expiry;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any enquiry has been conducted in this regard and if so, the details thereof and the action taken in this regard; and
- (d) the other corrective steps taken/ proposed to be taken to prevent such procurement?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a): Medicines under Central Government Health Scheme (CGHS) are procured centrally by Medical Stores Organisation (MSO). MSO procures medicines with 5/6 of shelf life remaining in case of drugs manufactured in India and with 3/4 shelf life remaining in case of imported drugs at the time the material is received by the General Medical Store Depot (GMSD) under MSO.

In addition, CGHS also procures medicines as under:

- 1. Branded medicines are presently procured through manufacturers / suppliers at MSO fixed rate and the medicines are delivered on monthly basis at CGHS Wellness Centres based on auto generated indents.
- 2. Medicines, which are not available at CGHS Wellness Centres are procured through Authorized Local Chemists (ALC) and indents are placed in small quantities for individual CGHS beneficiaries..
- 3. Anti cancer and other lifesaving medicines are procured by CGHS in small quantities for individual CGHS beneficiaries.

In these cases, there is no scope for supply of short expiry medicines.

(b) to (d): In view of the above, question does not arise.

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